NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 193/10	TP 246/17	For Hearing	237 (b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
].	Raghuram	Petitioner	& 2002
(9900039859 for C.K.Nandakumes		

Counsel for petitioner is present. Again, counsel requested time to serve notice on the OL. He is directed to collect the notice from the Registry and serve on the OL.

List it on 04.10.2017.

MEMBER (J)

MEMBER (T)